

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Printed For:

Date: 24/08/2025

## New Delhi Institute Of Management Studies Vs Shamaneshwaram & 2 Ors

Court: National Consumer Disputes Redressal Commission

Date of Decision: July 23, 2024

Acts Referred: Consumer Protection Act, 1986 â€" Section 21(b)

University Grants Commission Act, 1956 â€" Section 22

Hon'ble Judges: Dr. Inder Jit Singh, Presiding Member

Bench: Single Bench

Advocate: Dr. Bipin K Dwivedi, Ankit Aakash, Sunil Kumar

Final Decision: Dismissed

**Judgement**